

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 37(ND)/2015

IN THE MATTER OF:

Rupak Gupta & Anr.

.....Petitioners

v.

M/s. U.P. Hotels Ltd. & Ors.

.....Respondents

SECTION : UNDER SECTION 397/398

Order delivered on 05.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s) : Mr. Yajur Mittal & Ms. Sanjana Sharma, Advocates

For the Respondent(s) : Mr. L.K. Bhushan & Mr. Anirudh Arunkumar, Advocates for
Respondent Nos. 4(a) to 4(f)
Mr. Abhimanyu Bhandari, Advocate
Mr. Ankit Sibbal, Advocate

ORDER

On account of paucity of time, matter is adjourned to 07.09.2017.

Sd/-

(CHIEF JUSTICE M.M. KUMAR)

Sd/-

(DEEPA KRISHAN)

(MEMBER TECHNICAL)

05.09.2017

Vineet